

Delhi, have sought the release of the special Central assistance of Rs. 100 crores sanctioned by the former Union Finance Minister of the State; and

(b) if so, what action the Central Government have taken to release the sanctioned amount?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) The Chief Minister, Andhra Pradesh, during his visit to Delhi mentioned that the State did not receive any assistance for good financial management. He was informed that the scheme of providing special assistance to States that managed their finances well contemplated earlier was not pursued as most States including Andhra Pradesh closed the year 1983-84 with deficits and continued to have overdrafts with Reserve Bank of India in 1984-85.

Setting up of Public Sector Industries in Marathwada Region

1390. SHRI VITHALRAO MADHAV-RAG JADHAV: Will the Minister of FINANCE be pleased to state:

(a) what are the details of the big public sector industries which are situated in the eight districts of Marathwada region of Maharashtra State;

(b) whether it is a fact that public sector industries are at present established either in Bombay, Pune or Nagpur which are big cities;

(c) whether such a step will help in rural industrialisation; and

(d) whether Government have any proposal under their consideration to establish a public sector industry in any of the districts of Marathwada region of Maharashtra State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) The information is being collected and a statement will be laid on the Table of the House.

(b) and (c) Since investments in industrial projects are primarily made on broad techno-economic considerations, central public sector units are presently by and large located in Bombay, Pune and Nagpur areas in Maharashtra State. However, subject to techno-economic considerations, the policy of the Government is to give preference to the location of industrial projects in backward and rural areas.

(d) As the Seventh Plan is still under finalisation, no details in this regard are available.

New Bonus Formula

1391. SHRI K. VASUDEVA PANICKER: Will the Minister of FINANCE be pleased to state:

(a) whether a new bonus formula is under formulation;

(b) if so, by when it is likely to be finalised; and

(c) whether Government also propose to amend the Bonus Act, 1965 keeping in view the announcement made by him during his Budget speech on the 16th March, 1985?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b) The Payment of Bonus Act, 1965 does not apply to employees employed by an establishment engaged in any industry carried on by or under the authority of any Department of the Central Government or a State Government or a local authority.

Productivity Linked Bonus Schemes have, however, been introduced since 1979 for the Central Government employees working in various commercial and production-oriented sectors of the Government. In the case of the remaining Central Government employees, orders for payment of *ad-hoc* bonus for 1982-83 and 1983-84 were issued, pending evolution of suitable formulae. The question of evolving broad parameters for the various Productivity Linked Bonus Schemes is under consideration. It is not

possible to indicate at this stage the time by which it would be finalised.

(c) Necessary legislative action has already been taken by the Ministry of Labour in the current session of Parliament.

Reforms in Indirect Tax Structure

1392. SHRI BHAGATRAM MANHAR:

SHRIMATI MAIMOONA
SULTAN:

Will the Minister of FINANCE be pleased to state;

(a) whether a long term fiscal policy including reforms in indirect tax structure to convert the present sellers' market into a buyers' market when goods would chase the consumer have been under the consideration of Government in the light of Abid Hussain Committee's report;

(b) what are the main recommendations of the Abid Hussain Committee Report; and

(c) what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) Outlines of a long term fiscal policy are in the process of formulation. Report of the Abid Hussain Committee deals with trade policy and does not directly deal with the subject of long term fiscal policy.

(b) and (c) The Report of the Abid Hussain Committee is under consideration. It would not, therefore, be in public interest to furnish the salient features/detail of the recommendations.

बिहार में बैंकों द्वारा किसानों को सप्लाई किये गये पम्प-सेट

1393. श्री हुसमदेव नारायण यादव : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार में बैंकों द्वारा किसानों को भारत, इंडिया पी०एस०जी० राजीव कमल और अतुल शक्ति नाम के पम्प-सेट सप्लाई किये जा रहे हैं ;

(ख) यदि हां, तो कौन-कौन से बैंक गत तीन वर्षों से इन पम्प सेटों हेतु भुगतान करते आ रहे हैं और इस अवधि के दौरान कितनी धनराशि की अदायगी की गई ; और

(ग) सरकार ने इन पम्प-सेटों की क्या कीमत निर्धारित की थी, इनकी निर्माण लागत क्या थी और इन पम्प-सेटों की किस दर पर किसानों को सप्लाई की जाती रही है ?

वित्त मंत्रालय में राज्य मंत्री (श्री जनार्दन पुजारी) (क) से (ग) सूचना एकत्र की जा रही है और यथा उपलब्ध सूचना सभा पटल पर रख दी जाएगी ।

Production of Coffee

1394. SHRIMATI KRISHNA KAUL: Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that the production per hectare of coffee has gone down since 1982-83;

(b) if so, what are the reasons, therefore; and

(c) what steps Government have taken or propose to take to increase the production of coffee?

THE MINISTER OF FINANCE AND COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) to (c) The production figures of coffee for the last three years are as under:

In Tonnes	
1981	1,50,100
1982	1,29,514*
1983	1,04,624*
1984	1,80,000*

*Estimated.

The short fall in production and productivity in 1982 and 1983 was due to belated blossom showers and prolonged drought conditions which prevailed in coffee areas. However, this has been compensated by a record crop of 1984